

The Sangeet Natak Akadami is an autonomous body, and it gives the grants without even consulting the Central Government.

**Mr. Speaker:** The hon. Member's question is who initiates these grants, the State Governments or the Sangeet Natak Akadami.

**Dr. M. M. Das:** Applications are received by the Sangeet Natak Akadami.

**Shri Sanganna:** May I know whether such grants have been made to other States for these purposes?

**Dr. M. M. Das:** Yes, during the last financial year 1953-54, a total grant of Rs. 75,000 has been given to different organisations in different states by the Sangeet Natak Akadami.

**Shri Sanganna:** May I know the names of those organisations?

**Mr. Speaker:** I do not think we need go into that detail now.

### काश्मीर की सहायता

\*२२८०. श्री रघुनाथ सिंह: क्या राज्य मंत्री यह बताने की कृपा करेंगे:

(क) सरकार ने काश्मीर की सहायता तथा ऋण के रूप में कितनी राशि दी है; और

(ख) इस में से कितनी राशि विकास योजनाओं के लिये दी गई है ?

**The Minister of Home Affairs and States (Dr. Katju):** (a) A sum of Rs. 8,63,05,000 has been advanced to the Jammu and Kashmir Government as interest-bearing loans and an amount of about Rs. 6,33,58,000 under 'Aid to Kashmir'. In addition an amount of about Rs. 324 lakhs has been spent upto the end of March 1953 on that part of the Jammu-Pathankot road which is within the State limits.

(b) An amount of Rs. 233·80 lakhs has been given in connection with development schemes.

श्री रघुनाथ सिंह: क्या हम जान सकते हैं कि इस में लोएस्ट रेट आफ इंटरेस्ट क्या है ?

डा० काटजू: इंटरेस्ट क्या, मैं समझा नहीं।

एक माननीय सदस्य: ब्याज।

**Shri Gadgil:** Not interested!

**Dr. Katju:** It varies from 3 per cent. to 4 per cent. on various items.

श्री रघुनाथ सिंह: क्या हम जान सकते हैं कि सिल्क इंडस्ट्री की उन्नति के वास्ते इसमें और कुछ रुपया उनको दिया गया है ?

डा० काटजू: मेरे पास इस वकत तफसील नहीं है।

**Shri S. N. Das:** May I know whether the Government are aware as to what is the extent of the expenditure from the loan so far advanced?

**Dr. Katju:** These amounts have been given during the last 8 years and I imagine a good deal has been spent.

**Shri Bhagwat Jha Azad:** May I know whether this amount of approximately Rs. 20 crores given relates to a specific period, and whether in addition, other amounts have also been given?

**Dr. Katju:** No other amount is advanced to the Jammu and Kashmir Government.

### सैनिकों को पेन्शन

\*२२८२. श्री रणबमन सिंह: क्या रक्षा मंत्री यह बताने की कृपा करेंगे:

(क) विन्ध्य प्रदेश के कितने ऐसे सैनिक तथा अफसर हैं जो १९५० में सेना से रिटायर हो गए थे और जिन्हें अभी तक पेन्शन या उपदान नहीं मिला है ?

(ख) इस में देरी के क्या कारण हैं ;

(ग) क्या सरकार ने इन लोगों को पेन्शन के साथ कोई महंगाई भत्ता देने का निर्णय किया है;

(घ) यदि हां, तो यह कब से दिया जाने लगेगा; और

(ङ) क्या १९५० से पहले रिटायर होने वाले कर्मचारियों को भी महंगाई भत्ता दिया जायगा ?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Out of 930 such claims, 13 pension/gratuity claims in respect of officers and 10 pension/gratuity claims in respect of other ranks, are outstanding.

(b) The claims could not be settled for various reasons, such as want of average pay statement in respect of pay for the substantive rank, completion of service documents counting of former service etc.

(c) Before the formation of Vindhya Pradesh, dearness allowance was being paid to pensioners in Rewa, Panna and Datia States. Government orders have been issued for the continuance of the payment of the allowance to the military pensioners of these three States. The question of granting the concession to military pensioners of other States of Vindhya Pradesh, is under examination.

(d) Payment in the case of military pensioners of the former States of Rewa, Panna and Datia, will start as soon as the claims for the allowance, under the latest orders, are passed by the audit authorities.

(e) Yes, Sir.

**श्री रणबमन सिंह :** मैं चूँकि अंग्रेजी नहीं जानता, इसलिये मंत्री महोदय मुझे अपने उत्तर को हिन्दी में समझाने की कृपा करें।

**Mr. Speaker:** The hon. Member should not have waited till he had completed the reply. Is it possible for the Minister to state the reply in Hindi?

**Sardar Majithia:** It is difficult to translate it totally, but I will make a rough attempt.

(क) ९३० क्लेम्स में से १३ आफिसर्स के पेंशन और ग्रेजुएटी क्लेम्स हैं और दस अदर रैंक्स के हैं जो कि अभी बाकी हैं।

(ख) क्लेम्स इसलिये सेंटिल नहीं हो सके क्योंकि उनका एग्जैज पे स्टेटमेंट जो कि उनके पिछले रैंक के बारे में था वह अभी तक हमारे पास नहीं पहुंचा था, उनके सर्विस डाक्युमेंट्स हमारे पास नहीं पहुंचे थे और कइयों की पुरानी जो सर्विस हैं उसके बारे में भी मालूम नहीं हुआ।

(ग) और (घ). विन्ध्यप्रदेश के बनने से पहले रीवा, पन्ना और दतिया में पेंशनर्स को जो डियरनेस अलाउंस उनको दिया जाता था, वह उनको दिया जाता है। विन्ध्यप्रदेश की दूसरी जो और स्टेट्स हैं उनमें भी पेंशनर्स को डियरनेस अलाउंस देने के बारे में देखभाल हो रही है। रीवा, पन्ना और दतिया में पेंशनर्स को डियरनेस अलाउंस जारी रखने के बारे में आर्डर दे दिया गया है, मगर उनकी जांच पड़ताल आडिट अथॉरिटी ने करनी है, उसके पूरा हो जाने के बाद उनको वह अलाउंस मिलना शुरू हो जायेगा।

(ङ) जी हां।

**श्री रणबमन सिंह :** वहां पर इसके बारे में कई दफा जिक्र किया गया तो कहा जाता है कि सन् ५० से पहले जो रिटायर हुए हैं उनको महंगाई भत्ता नहीं मिलेगा,

चूँकि पहले जब देशी राज्यों का शासनकाल था उस वक्त पुराने पेंशनर्स क्रमशः ९, १० और ११ रुपये तक मंहगाई भत्ता पाते थे तो अब जब वे केन्द्रीय शासन में आ गये हैं तो उनको मंहगाई भत्ता क्यों न मिले ?

**सरदार मजीठिया :** जो १९५० से पहले रिटायर हुए हैं उनके साथ वही सलूक किया जायेगा जो कि सिविलियन्स के साथ किया जाता है, जिस कंडीशन के साथ उन को दिया जाता है, उसी कंडीशन के साथ उनको भी दिया जायेगा ।

**श्री भागवात झा आझाब :** आप ने अपने उत्तर में बतलाया कि इन लोगों के क्लेमस में इसलिए देरी हो रही है क्योंकि आप के पास उनके सर्विस डाक्युमेंट्स या और जो चीजें आपने बतलाई, उनके न आने का कारण इन लोगों के क्लेमस नहीं मिल रहे हैं, तो मैं पूछना चाहता हूँ कि दूसरों की गैर जवाबदेही को उन्हें क्यों सजा मिल रही है ?

**सरदार मजीठिया :** उनकी जवाबदेही के लिए स्टेट्स गवर्नमेंट्स से पूछा जा रहा है, और जब उनसे जवाब आ जायेगा तो उन्हें मिल जायेगा ।

**Shri Gadgil:** May I know whether it is not a fact that persons from the Defence Services have retired and their pensions.....

**Mr. Speaker:** Order, order. The Chair is not able to hear because the hon. Member is not facing the Chair. He should face the Chair.

**Shri Gadgil:** May I know whether it is not a fact that many persons have been retired and their pension papers have not been finalised for years together?

**Mr. Speaker:** So far as Vindhya Pradesh is concerned?

**Shri Gadgil:** I am not talking of Vindhya Pradesh but of others.

**Mr. Speaker:** The question is restricted only to Vindhya Pradesh.

**Sardar Majithia:** Off-hand, I do not mind answering that question. The difficulties are common. Sometimes their records are not available because after the Partition, the inhabitants originally came from West Pakistan and their records have not been given. Their units were there and in some cases, their records of service due to the war have not been completed. All these difficulties are there and the papers have to be thoroughly checked before we can give them pension.

**Shri Gadgil:** Meanwhile people have died.

#### LOAN TO PUNJAB

\*2284. **Shri D. C. Sharma:** Will the Minister of Finance be pleased to state:

(a) the amount of the loan so far advanced to the Government of Punjab for the construction of the capital at Chandigarh;

(b) whether it is proposed to advance any further amount to the State Government for this purpose; and

(c) if so, how much?

**The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat):** (a) Rs. 75 lakhs.

(b) and (c). The amount to be given in 1954-55 has not yet been decided. The Punjab Government have however requested for a loan of Rs. 168 lakhs for the Capital Project in 1954-55. This is under consideration.

**Shri D. C. Sharma:** May I know by what time this loan which they have asked for will be finalised and also, whether this loan is adequate for the construction of the capital?

**Shri B. R. Bhagat:** This loan has been asked for for the current year and the Planning Commission is actively